

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 4677/1985

M.C.MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(1) I.A. NO. 219797/2024 and 238514/2024 (APPL. FOR DIRECTION AND IMPLEADMENT)

2) IN RE: REPORT NO. 189 OF THE MONITORING COMMITTEE AND

3) IN RE: COMPLIANCE OF ORDER DT. 26.06.2024 AND 30.09.2024 AND

4) IA NO. 203615 AND 218080/2024 (APPLN. FOR DIRECTION AND PERMISSION)

5) IA NO. 203618/2024 (APPLN. FOR DIRECTION)

6) IA NO. 204094 AND 218090/2024 (APPLN. FOR DIRECTION AND PERMISSION)

IN W.P. (C) NO. 4677/1985 "ONLY" ARE LISTED NAMES OF FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST :

MR. S GURU KRISHNA KUMAR, SR. ADVOCATE (A.C.)

MS. ANITHA SHENOY, SR. ADVOCATE (A.C.)

MR. A.D.N. RAO, SR. ADVOCATE (A.C.)

MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.)

PETITIONER-IN-PERSON

MR. G.S. MAKKER,

MR. AMRISH KUMAR,

MR. PRAVEEN SWARUP,

MR. NISHIT AGRAWAL,

MR. CHIRAG M. SHROFF

MS. POOJA DHAR

MS. SHAGUN MATTA,

MR. V.N. RAGHUPATHY,

MR. SANDEEP GUPTA,

MR. VIVEK NARAYAN SHARMA,

MR. JASMEET SINGH,

MS. PRIYA PURI, ADVOCATES

APPLICANT-IN-PERSON

MR. P.C. PATANAIAK,

MR. SANJEEV MALHOTRA, ADVOCATE

MR. SHREY KAPOOR, ADVOCATES)

Date : 09-12-2024 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

**Mr. S Guru Krishna Kumar, Sr. Advocate (A.C.)
Ms. Anitha Shenoy, Sr. Advocate (A.C.)
Mr. A.D.N. Rao, Sr. Advocate (A.C.)
Mr. Siddhartha Chowdhury, Advocate (A.C.)
Ms. Srishti Agnihotri, AOR
Ms. Ayushma Awasthi, Adv.
Ms. Himanshi Gupta, Adv.
Ms. Sanjana Grace Thomas, Adv.
Mr. D.P.Singh, Adv.**

For the parties:

**Mrs. Aishwarya Bhati, A.S.G.
Mr. K M Nataraj, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajesh Kumar Singh, Adv.
Mr. Rajat Nair, Adv.
Mrs. Suhashini Sen, Adv.
Mr. S S Rebello, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. T S Sabarish, Adv.
Mr. Mayank Pandey, Adv.
Mr. Madhav Sinhal, Adv.
Mr. A Sirajudeen, Adv.
Mr. P V Yogeswaran, Adv.
Mr. Sharath Nambiar, Adv.
Mr. B K Satija, Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Chitransh Sharma, Adv.
Mr. Sarthak Karol, Adv.
Mr. Kritagya Kumar Kait, Adv.
Mr. Manish, Adv.
Ms. Sunanda Shukla, Adv.
Ms. Aishwaryabhati, A.S.G.
Ms. Ruchi Kohli, Sr. Adv.
Ms. Swarupama Chaturvedi, Sr. Adv.
Ms. Suhashini Sen, Adv.
Mr. Rajat Nair, Adv.
Mr. B.K.Satija, Adv.
Mr. Shagun Thakur, Adv.
Ms. Chitragda Rastravara, Adv.
Ms. Chinmayee Chandra, Adv.
Dr. N. Visakamurthy, AOR**

**Mr. Aishwarya Bhati, A.S.G.
Mr. Shashank Bajpayi, Adv.
Ms. Stuti Karwal, Adv.
Mr. Zeeshan Diwan, AOR**

Mr. Kailash Vasdev, Sr. Adv.
Mr. Shrey Kapoor, AOR

Ms. Garima Prasad, Sr. Adv.
Mr. Sanjiv Sen, Sr. Adv.
Mr. Praveen Swarup, Adv.
Mr. Ravi Kumar, Adv.
Mr. Pragyan Mishra, Adv.
Mr. Navneet Kansal, Adv.
Mr. Praveen Swarup, AOR

Petitioner-in-person

Mr. Aditya Hooda, Adv.
Mr. Yuvraj Nandal, Adv.
Ms. Pallvi Hooda, Adv.
Ms. Tannu, Adv.
Mr. Vikram Singh Rawat, Adv.
Dr. Surender Singh Hooda, AOR

M/S. Parekh & Co., AOR

Mrs. Anil Katiyar, AOR

Ms. Anu Gupta, AOR

Ms. Manju Jetley, AOR

Ms. Sharmila Upadhyay, AOR
Mr. Pawan R Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.

Mr. Satish Aggarwal, AOR

Mr. Surya Jyoti Singh Paul, Adv.
Mr. Varun Apan, Adv.

Mr. Satyendra Kumar, AOR
Mr. Shivam Birt, Adv.
Mr. Roshan Singh Thakur, Adv.
Mr. Vishal Rathee, Adv.
Dr. Sudhir Bisla, Adv.

Mr. Ajit Sharma, AOR

Mr. Suresh Chandra Tripathy, AOR

Mr. Md. Farman, AOR

Ms. Ruby Singh Ahuja, AOR

Mr. Sudhir Naagar, AOR

Mr. Venkateswara Rao Anumolu, AOR

Mr. Abhijit Sengupta, AOR
Ms. Sunita Kumari, Adv.
Mr. Paras Chauhan, Adv.
Mr. Amar Nath Singh, Adv.
Mr. R.S.Mishra, Adv.
Ms. Kuheli Mitra, Adv.

Mr. Neeraj Kumar Gupta, AOR

Mr. Tarun Johri, AOR

Mr. Avinash Kr. Lakhnopal, AOR

Mr. Sanjay Kapur, AOR

Mr. T. L. Garg, AOR

Mr. Shiv Prakash Pandey, AOR

Mr. Pranaya Kumar Mohapatra, AOR

Mr. Ashwani Kumar, AOR

Mrs. Rachana Joshi Issar, AOR

Mr. Harish Pandey, AOR

Mr. V. K. Verma, AOR

Mr. Prashant Chaudhary, AOR

Mr. Gurmeet Singh Makker, AOR

Mrs. Rekha Pandey, AOR

Mr. Pravir Choudhary, AOR
Mr. Reepak Kansal, Adv.
Mr. Tejasvi Goel, Adv.
Ms. Shama Praveen, Adv.
Mr. Ajay Kumar, Adv.
Mr. Surender Tyagi, Adv.
Mr. Ramit Sehrawat, Adv.

Mr. Nikilesh Ramachandran, AOR

Ms. Prerna Mehta, AOR

Mr. Sunil Kumar Jain, AOR

Mr. Ravi Kumar Tomar, AOR

Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.

Mr. P. Parmeswaran, AOR

Mr. Gunnam Venkateswara Rao, AOR

Mr. Abhay Kumar, AOR

Ms. Diva Singh, Adv.
Mr. Devendra Singh, AOR
Mr. Avinash Poddar, Adv.
Mr. Ankit, Adv.

Mr. A. Venayagam Balan, AOR

Ms. Binu Tamta, AOR

Mr. Shekhar Kumar, AOR

Mr. Harsh V. Surana, AOR

Mr. Raj Kamal, AOR

Mr. Himinder Lal, AOR

Ms. Rukhsana Choudhury, AOR

Mr. Anand Mishra, AOR

Mr. Ejaz Maqbool, AOR

Mr. Chanchal Kumar Ganguli, AOR

Mr. Aditya Hooda, Adv.
Mr. Yuvraj Nandal, Adv.
Ms. Pallvi Hooda, Adv.
Ms. Tannu, Adv.
Mr. Vikram Singh Rawat, Adv.
Dr. Surender Singh Hooda, AOR

Mr. Siddharth Sengar, Adv.
Mr. Shantanu Krishna, AOR
Mr. Alok Kumar, Adv.

Mr. Ekansh Mishra, AOR

Mr. Gagan Gupta, AOR

Mr. Ashok Anand, AOR
Mr. Kameshwar Gumber, Adv.

Ms. K. V. Bharathi Upadhyaya, AOR

Ms. Rooh-e-hina Dua, AOR

Mr. Haresh Raichura, AOR

Ms. Shagun Matta, AOR

Mr. Samir Malik, AOR

Mr. Krishna Pal Singh, AOR
Ms. Anvita Aprajita, Adv.

M/S. Karanjawala & Co., AOR

Mr. Shiv Mangal Sharma, A.A.G.
Mr. Milind Kumar, AOR

Ms. Udit Singh, AOR

Ms. Anuradha Mutatkar, AOR

Mr. Chirag M. Shroff, AOR

Mr. Shyam D. Nandan, AOR

Mrs. Priya Puri, AOR

Mr. M. M. Kashyap, AOR

M/S. M. V. Kini & Associates, AOR

Mr. Rajivkumar, AOR

Mr. Manoj K. Mishra, AOR
Mr. A. Baskar, Adv.
Mr. Bheem Pratap Singh, Adv.
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.

Mr. Amrish Kumar, AOR

Ms. Supriya Juneja, AOR

Mr. Anand Shankar, AOR

Mr. Ajay Vikram Singh, AOR

Mr. Rakesh Mishra, AOR
Mr. Alok Kumar Pandey, Adv.
Ms. Kiran Pandey, Adv.
Mr. Pratyaksh Semwal, Adv.
Ms. Madhumeet Kaur, Adv.

Ms. Akriti Chaubey , AOR

Ms. Pratibha Jain, AOR

Mr. Ajay Pal, AOR

M/S. Devasa & Co., AOR

Mr. Shekhar G Devasa, Sr. Adv.
Mr. Manish Tiwari, Adv.
Ms. Thashmitha Muthanna, Adv.
Mr. Shashi Bhushan Nagar, Adv.
Mr. Vishwanath Chaturvedi, Adv.

Ms. Astha Sharma, AOR
Ms. Ripul Swati Kumari, Adv.

Mr. Manan Verma, AOR

Mr. Abhas Kumar, AOR

Mr. Rahul Narayan, AOR

Mr. Dhananjay Garg, AOR

Ms. B. Vijayalakshmi Menon, AOR

Mr. Nishit Agrawal, AOR

Ms. Rakhi Ray, AOR

Ms. Manika Tripathy, AOR

Mr. Mayank Aggarwal, AOR

Mr. Ajay Kumar Singh, AOR

Mr. Rajat Joseph, AOR

Mr. Gaurav Goel, AOR

Mr. Umesh Kumar Khaitan, AOR
Ms. Vanita Bhargava, AOR
Mr. Amit Kumar Singh, AOR
Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.
Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. B.K. Satija, A.A.G.
Mr. Akshay Amritanshu, AOR
Mr. Rahul Khurana, Adv.
Ms. Himanshi Shakya, Adv.
Mr. Nikunj Gupta, Adv.
Ms. Drishti Saraf, Adv.
Ms. Pragya Upadhyay, Adv.
Ms. Swati Mishra, Adv.
Ms. Aakanksha, Adv.
Mr. Jasmeet Singh, AOR
Mr. S. S. Shroff, AOR
Ms. Firdouse Qutb Wani, AOR
Mr. Kamal Mohan Gupta, AOR
Mr. Sunny Choudhary, AOR
Mr. D. K. Devesh, AOR
Mr. Kailas Bajirao Autade, AOR
Mr. Anand Varma, AOR
Mr. Ayush Gupta, Adv.
Mr. T. Mahipal, AOR
Mr. Rameshwar Prasad Goyal, AOR
Mr. Prithu Garg, AOR
Mr. Krishnanand Pandeya, AOR
Ms. Neha Sharma, AOR
Mr. Abhinav Agrawal, AOR
Mr. Avadh Bihari Kaushik, AOR

Mr. Smarhar Singh, AOR
Ms. Shweta Kumari, Adv.
Mr. Pankaj Prakash, Adv.
Mr. Vikas Chopra, Adv.

Mr. Arvind Kumar Sharma, AOR

Ms. S. Janani, AOR

Mrs. Gargi Khanna, AOR

Mr. Somnath Mukherjee, AOR

Ms. Mayuri Raghuvanshi, AOR

Mr. Saurabh Mishra, AOR
Mr. Shrimay Mishra, Adv.
Mr. Abhinav Pandey, Adv.

Mr. Siddhartha Chowdhury, AOR

Mr. Sanjeev Malhotra, AOR

Mr. Shekhar Prit Jha, AOR

Mr. Vishnu Sharma, AOR

Mr. Vivek Narayan Sharma, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.
Mr. Vikas Bharti, Adv.
Mr. V P Pandey, Adv.

Mr. Guntur Pramod Kumar, AOR
Mr. Keshav Singh, Adv.

Mr. Abinash Kumar Mishra, AOR

Ms. Nidhi Mohan Parashar, AOR

Mr. N K. Sahoo, Adv.
Mr. Purna Chandra Patnaik, AOR

Mr. Amarjit Singh Bedi, AOR

Mr. Arvind Gupta, AOR

Dr. Arvind S. Avhad, AOR
Ms. Madhu Sikri, AOR
Mr. K. V. Mohan, AOR
Mr. Arjun Garg, AOR
Mr. Ramesh Kumar Mishra, AOR
Mr. Yoginder Handoo, AOR
Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Ambhoj Kumar Sinha, AOR
Ms. Binu Tamta, AOR
Mrs. Rani Chhabra, AOR
Mr. Vishnu Kant, AOR
Mr. V. N. Raghupathy, AOR
Mr. Karunakar Mahalik, AOR
Mr. Prakash Ranjan Nayak, AOR
Ms. Sharmila Upadhyay, AOR
Mr. Pawan R Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. R. C. Kohli, AOR
Mr. T. V. George, AOR
Ms. Smita Maan, AOR
Mr. Tarun Gupta, AOR
Mr. Abhinav Shrivastava, AOR
Mr. A. Raghunath, AOR
Ms. Sharmila Upadhyay, Adv.
Mr. Pawan R Upadhyay, Adv.
Mr. Sarvjit Prartap Singh, Adv.
For M/S. Unuc Legal LLP, AOR

Mr. Alok Gupta, AOR

Mr. D S Mehra, AOR

M/S. Mitter & Mitter Co., AOR

Mr. Bimlesh Kumar Singh, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.

Mr. B.k. Satija, A.A.G.

Mr. Rahul Khurana, Adv.

Mr. Samar Vijay Singh, AOR

Mr. Nikunj Gupta, Adv.

Ms. Himanshi Sakhya, Adv.

Ms. Aakanksha, Adv.

Mr. Amitabh Ranjan, Adv.

Mr. Kishore Kumar Pandey, Adv.

Ms. Sabarni Som, Adv.

Mr. Fateh Singh, Adv.

Mr. Prashant Bhushan, AOR

Mr. Ravinder Kumar Yadav, AOR

Mr. Dinesh Chandra Pandey, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Kiran Kumar Patra, AOR

Mr. Rajesh Kumar Chaurasia, AOR

Ms. Richa Kapoor, AOR

Mr. Akshay Verma, AOR

Mr. Vivek Narayan Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A.NO.219797/2024 (APPL. FOR DIRECTION)

1. The applicant is seeking enforcement of the order dated 17th July, 2023 passed by the Judicial Committee. We find that the said order cannot be implemented, unless compliance is made with the further order dated 27th August, 2024 passed by the Judicial Committee.

Hence, no further direction can be issued at this stage. Accordingly, the application is disposed of.

IA No.238514/2024(APPL. FOR IMPLEADMENT)

2. This application does not survive as far as IA 219797 of 2024 is concerned. As and when IA No.225939 of 2024 is listed before this Court, the present application will be taken up for consideration.

IN RE: REPORT NO.189 OF THE MONITORING COMMITTEE DATED 27.09.2024 AND REPORT NO.193 DATED 06.12.2024

3. As far as Report Nos.189 and 193 of the Monitoring Committee are concerned, the learned senior counsel appearing for the Municipal Corporation of Delhi (MCD) states that 4 names have been forwarded.

4. For considering Report No.189, list on 17th January, 2025. To be listed at the end of the cause list.

5. In terms of the earlier order, Mr. Nand Kishore Gupta shall continue to function till further orders are passed.

IN RE: COMPLIANCE OF ORDER DT. 26.06.2024 AND 30.09.2024

6. On 26th June, 2024, we had directed the Secretary of the Forest Department of the Delhi Government to convene a meeting to discuss the comprehensive measures to be taken to enhance the green cover of National Capital Territory of Delhi. No satisfactory progress has been

made in terms of what this Court expected. We, therefore, propose to appoint an agency to suggest the measures for enhancing the green cover and forest cover of National Capital Territory of Delhi. We permit the learned amicus curiae to suggest the names of the agencies which will be able to take up this task.

7. List on 18th December, 2024 at the end of the cause list.

IA NO. 203615 AND 218080/2024 (APPLN. FOR DIRECTION AND PERMISSION)

8. The learned senior counsel appearing for the applicant states that the applicant is accepting the deviations mentioned in para 2 are non-compoundable. The applicant will comply with what is stated in paragraph 2 of the undertaking and thereafter move this Court for seeking further orders.

9. We direct the MCD to de-seal the premises in question only to enable the applicant to comply with the undertaking mentioned in paragraph 2 of the affidavit dated 6th December, 2024.

10. We make it clear that the work as mentioned in paragraph 2 shall be carried out in the presence of the officers of the MCD. The de-sealing of the premises shall be made for a period of three weeks from 16th December, 2024. The premises shall be re-sealed immediately after completion of the aforesaid period.

IA NO. 203618/2024 (APPLN. FOR DIRECTION)

11. We direct the MCD to respond to the affidavit dated 6th December, 2024 and, in particular, paragraph 6 thereof within a period of one month from today.

12. List on 17th January, 2025 at the end of the cause list.

IA NO. 204094 AND 218090/2024 (APPLN. FOR DIRECTION AND PERMISSION TO FILE CORRECTED/LEGIBLE COPIES OF ANNEXURES IN IA NO.204094/2024)

13. We direct the MCD to respond to the affidavit dated 6th December, 2024 and, in particular, paragraph 6 thereof within a period of one month from today.

14. List on 17th January, 2025 at the end of the cause list.

(ANITA MALHOTRA)
AR-CUM-PS

(ANU BHALLA)
COURT MASTER